

**PAYMENT OF BONUS (AMENDMENT) BILL\***

[English]

SHRI SHARAD DIGHE (Bombay North Central): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965.”

*The Motion was adopted.*

SHRI SHARAD DIGHE : I introduce the Bill.

-----  
**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of article 79)

[English]

SHRI N. VENKATA RATNAM (Tenali) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The Motion was adopted.*

SHRI N. VENKATA RATNAM : I introduce the Bill.

-----  
**ERADICATION OF UNEMPLOYMENT BILL\***

[English]

SHRI G. M. BANATWALLA (Ponnani) : Sir, I beg to move for leave

to introduce a Bill to provide for a scheme for eradication of unemployment from the country.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for a scheme for eradication of unemployment from the country.”

*The Motion was adopted.*

SHRI G. M. BANATWALLA : I introduce the Bill.

-----  
**CONSTITUTION (AMENDMENT) BILL\***

(Insertion of new article 342A)

[English]

SHRI G. M. BANATWALLA (Ponnani) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The Motion was adopted.*

SHRI G. M. BANATWALLA : I introduce the Bill.

-----  
**MARRIAGE LAWS (AMENDMENT) BILL\***

[English]

SHRI DIGVIJAY SINH (Surendranagar) : Sir, I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955, and the Special Marriage Act, 1954.

MR. DEPUTY-SPEAKER : The question is :